

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3183
ANSWERED ON:16.03.2010
LAW AND ORDER SITUATION IN NE STATES
Hussain Shri Syed Shahnawaz;Singh Shri Bholu

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the law and order situation has deteriorated in the North Eastern Region due to increasing terrorist activities;
- (b) if so, the details thereof, State-wise;
- (c) whether there are reports that ULFA have set up their camps in the State of Arunachal Pradesh;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government to curb such activities in the North Eastern Region?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): While militancy related incidents continue in some States in the North East, there has been some improvement in the overall situation in the last year. Data on violent incidents in North Eastern States, State-wise, for the years 2008 and 2009 is given at Annexure.

(c) & (d): There is no report of any permanent camp of the ULFA in Arunachal Pradesh, although there are reports of some activities of ULFA in the State.

(e): Central Government has deployed Central Security Forces to aid the State authorities for carrying out counter insurgency operations and providing security for vulnerable institutions and installations; shared intelligence on continuous basis; gave financial assistance for strengthening of the local Police Forces and intelligence agencies under the Police Modernization Scheme; and provided assistance for strengthening various aspects of the security apparatus and counter-insurgency operations, by way reimbursement of Security Related Expenditure. Central Government also assists the States for raising of additional Forces in the form of India Reserve Battalions.